

Instructions regarding Change of Name to be published in e-Gazette of Chandigarh Administration

Following documents are required regarding publish e-Gazette for the change of name as per detail given below:

1. Application Form for Change of Name.
2. Declaration Form by applicant.
3. National newspaper (Original) containing the advertisement for change of name of applicant in English/Hindi.
4. Copy of current Proof of Residence in Chandigarh of applicant (Self attested).
5. Current passport size photograph of applicant.
6. Any proof of old name of applicant (Self attested).
7. In case of change of name of minor child, document showing age proof of the child, an advertisement from parent(s), passport size photographs of child and joint photograph of parent(s) and child.
8. In case of change of name of Divorcee, copy of orders (Self attested) of the competent Court regarding divorce is required.

Note.— No legal responsibility is accepted for the publication of advertisements/public notices in the e-Gazette of Chandigarh Administration. Persons notifying the advertisements/public notices will remain solely, responsible for the legal consequences and also for any other misrepresentation etc.